

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.02.2022

ORDER NO. 33 of 2022

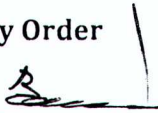
Hon'ble President is pleased to partially modify the roster order no. 07 of 2022 for **CESTAT, Mumbai** on **28.02.2022** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 28.02.2022 At 2:30P.M.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs Appeal No. 85476 of 2018 in the case of Commissioner of Customs Nhavasheva III vs. Ms. Maharashtra Eastern Grid Power Transmission Co. Ltd. Customs Appeal No. 85477 of 2018 in the case of Commissioner of Customs Nhavasheva III vs. Ms. PMC Projects India Pvt. Ltd. Customs Appeal No. 85483 of 2018 in the case of Commissioner of Customs Nhavasheva III vs. Shri Jaydev Mishra Customs Appeal No. 85484 of 2018 in the case of Commissioner of Customs Nhavasheva III vs. Shri Dharmesh Parekh

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT,Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar